

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/130/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Sutham Das,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 10th January 2019.

Sub:- **Casual Leave with Station Leave permission.**

Ref:- Your letter No. DJDH/83/2019, dtd. 07.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 11.01.2019 along with station leave permission from the morning of 11.01.2019 till the morning of 17.01.2019, as prayed for, *has been granted.*

Further, the Chief Judicial Magistrate, Dhemaji, will remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

